So far as IAS, IFS, IPS and other officers including high level technical and defence personnel and members of subordinate judiciary are concerned, provisions already exist in the relevant conduct rules for obtaining statements of movable/immovable property held or acquired by them and members of their families-.

#### **Review Committees on CSIR**

## 2325. SHRI V. GOPALSAMY: SHRI T. R. BALU:

Will the PRIME MINISTER be pleased to state:

- (a) what is the number of review, eommittees set up *to* study the progress made by CSIR,
- (b) what were the terms and condl-tions of each review committee and the members of each review committee:
- (c) what amount of money was spent by each committee and whether any report was submitted; if so, the details thereof and what action was taken thereon;
- (d) whether any review committee has been set up recently; if so, when and what are its terms of reference and also its members; and
- (e) by when it is expected to submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Four.

(b)' (i) Review Committee constituted in August, 1947.

#### Terms of Reference:

To look into the utilisation aspect of the work of the CSIR.

## Membership:

- 1. Sir Ardeshir Dalai (Chairman)
- 2. Sir J. C. Ghosh

- Sir Siri Ram
- 4. Shri G. D. Birla
- 5. Sir. K. S. Krishnan, F. R. S.
- 6. Dr. H. J. Bhabha, F. R. S.
- 7. Prof. Birbal Sahni, F. R. S. (later replaced by Shri Kashturbhal Lalbhai)
- 8. Sir S. S. Bhatnagar, F. R. S.
- (ii) Review Committee constituted in 1953-54.

## Terms of Reference:

To appraise the researches, both pure and applied, conducted at the National Laboratories and sponsored at Universities and other research institutions and suggest lines for future development and report generally on the organisation and the working of the CSIR.

#### Membership;

- 1. Sir Alfred Egerton (Chairman)
- 2. Prof. Gaston Dupouy
- 3. Prof. S. N. Bose
- 4. Sir Shri Ram
- 5. Shri M. D. Chaturvedi
- 6. Shri Batra
- 7. Sir A. L. Mudaliar
- (iii) Review Committee constituted in November, 1963.

### Terms of Reference:

To review the work and progress of the CSIR and to recommend the lines on which the activities should be directed in the national perspective.

### Membership;

- 1. Sir A. Ramaswamy Mudaliar (Chairman)
- 2. Shri K. 'T. Chandy
- 3. Dr. S. Dhawan
- 4. Sir Charles F. Gooeve, F. R. S.
- 5. Sir Patrick Linstead, F. R. S.
- 6. Prof. P. C. Mahalanobis, F. R. S.
- 7. Dr. S. R. Sen Gupta
- 8. Dr. D. S. Kothari

Shri Baldev Singh, CSIR, was appointed Secretary to this Committee.

- (iv) Sarkar Committee of Inquiry constituted in June, 1968: Terms of Reference:
- (1) to review the personnel policies followed at various levels with reference to the Rules and Regulations in force and in particular to look into the allegations of the irregularities brought to the notice of Parliament from time to time and to suggest any remedial measures necessary;
- (2) to enquire into the adequacy or otherwise of the existing policies in respect of payment of royalty, having regard to the following object prescribed in the Memorandum of Associa-

#### Membership:

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- 1 Shri Justice A. K. Sarkar (Chairman)
- 2 Shri Akbar Ali Khan
- 3 Shri S. S. Bhandari
- 4 Dr. K. Ramiah
- 5 Shri P. Venkatasubbiah
  - bbiah Replaced by Shri K. P. Singh Deo and Shri P. Antony Reddy.
- 6 Shri N. Dandekar
- 7 Shri Indrajit Gupta
- 8 Dr. C. R. Rao, F. R. S.
- 9 Prof. M. F. K. Menon,
- 10 Dr. M. S. Swaminathan
- 11 Dr. P. K. Kelkar

Shri N. Sahgal, Member-Secretary

(c) In the first three committees only the TA/DA of the members was met from CSIR funds for which no separate account was maintained. In the case of 4th committee a total of Rs. 6, 21, 699. 01 Was spent on pay and allowances TA and other incidentals of the members in the year 1968—72.

All these committees submitted their reports. Reports of the first three committees are available in the Library of Parliament. The first part of the report of the 4th Committee was placed on the Table of the House ^\_ on 10-3-1971 and the second part on 24-11-1971.

The reports were also considered by the Governing Body of the CSIR with a view to their implementation.

(d) Yes, Sir. A committee to review the functions and structure of CSIR was constituted in April, 1986. tion of the Council of Scientific and Industrial Research:.—

'the utilisation of the results of the researches conducted under the auspices of the Council towards development of industries in the country and the payment of a share of royalties arising out of the deve- lopment of the results of researches to those who are considered to having contributed to the; pursuit of such researches;

(3) to review the overall functioning of the Council of Scientific and Industrial Research and to suggest ways and means of such improvement.'

Terms of Reference;

- 1. To identify the broad thrust of activities of CSIR Laboratories so as to optimally utilise their capa bilities.
- 2. To suggest how capabilities in different laboratories can be brought together by appropriate networking to meet identified objectives and specific missions.
- 3. What should be the system for an organic institutional link between CSIR and its prospective users particularly major Government departments/public sector undertakings so that research is oriented towards the needs of users.
- 4. The role and corresponding structure of the CSIR Headquarters in coordinating work between diffe-

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rent laboratories, linkages with users, and to ensure that the whole system works towards the identified objectives.

- 5. A broad review of personnel policies to ensure optimum develop ment of the human resources in CSIR, which could include arrange ments for mobility of scientists, their training etc.
- 6. How to build in a principle of accountability in CSIR where scientific work is judged by peer group, appraisal and technological work by ability to meet needs of users.
- 7. Review the" existing arrangements for transfer of technology and suggest bow they can be strengthened, including a review of the NRDC mechanism.
  - 8. Suggest incentives for

## Membership •

- 1. Shri Abid Hussain (Chairman)
- 2. Dr. K. K. G. Menon
- 3. Dr. T. K. Roy
- 4. Dr. R. P. Shenoy
- 5. Prof. M. M. Sharma
- 6. Shri T. V. Mansukhani
- 7. Prof. Deepak Nayyar.
- (e) The Committee is expected to submit its report by the end of December, 1986.

# Hindi Week observed by the Government

## 2326. SHRI T. R. BALU:

SHRI V. GOPALSAMY:

Will the Mirister of HOME AFFAIRS be pleased to state:

- (a) how many times Government observed "Hindi Week" during the last three years;
  - (b) 0h\*ti the "'Week' was observed;

- (c) what was the total expenditure incurred in this regard; and
- (d) whether there is any proposal undei Government's consideration, to observe regional language week by Central Government and if so, the de tails thereof and if not what are the reasons thereof?

THE MINISTER OF STATE TN THE MINISTRY OF. HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) to (c) To promote the progressive use of the Official Language of the Union, Central Government Offices have been requested to organise a Hindi Day/Week once every year. No special expenditure is incurred for the observance of this week as it forms part of the routine expenditure of each Department. Since the instructions are of a general nature, statistics

Suggest incentives for wregarding this are not maintained by the which could include Department of Official Language.

(d) No, Sir. Development of Regional Languages is primarily the concern of the respective State Governments.

# Purchase of the US engine for the LCA

#### 2327. SHR1 SURAJ PRASAD:

# SHRI CHATURANAN MISHRA:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government have taken a decision to buy a US engine for the Light Combat Aircraft now being designed at Bangalore; and
- (b) if so, the details of the terms under which it is proposed to buy the engines from the United States?

THE MINISTER OF STATE IN THE J DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) Yes, Sir, as an interim option until the indigenous engine is tested, proved and certified.